

(e) the Government's plan for future tourist promotion at Kanyakumari ?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) :**

(a) According to the information available from the State Government, the number of foreign tourists who visited Kanyakumari during 1989, 1990 and the first six months of 1991 are as given below :—

Year	Number of foreign tourists
1989	30058
1990	32186
1991 (Jan-June)	13889

(b) During the year 1990-91, an amount of Rs. 10 lakhs was sanctioned by the Ministry for the improvement of tourist facilities at Kanyakumari.

(c) to (e) : Financial assistance for the development of tourism infrastructure is being provided by the Central Government on the basis of specific proposals received from the State Governments, subject to availability of funds and relative merits of the schemes. During the current financial year, the following schemes have been sanctioned by the Central Government for tourism promotion at Kanyakumari :—

(i) Beautification of beach at Kanyakumari.

(ii) Improvement of facilities at Hotel Tamil Nadu, Kanyakumari.

#### DEMAND AND SUPPLY OF PETROLEUM PRODUCTS

\*219. **SHRI PRAKASH BAPU VASANTRAO** : Will the Minister of

**PETROLEUM AND NATURAL GAS** be pleased to state :

(a) the gap between demand and supply of petroleum products at present; and

(b) the details of the indigenous production and their import to meet the shortfall ?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) :** (a) and (b) The consumption of petroleum products during 1990-91 was 54.77 million tonnes. The availability as per present estimates during 1991-92 would be about 56.8 million tonnes. As at present 9.6 million tonnes of petroleum products and 19.6 million tonnes of crude oil is planned to be imported during 1991-92.

#### POWER CONNECTIONS IN DELHI

\*220. **SHRI MADAN LAL KHURANA** : Will the Minister of **POWER AND NON-CONVENTIONAL ENERGY SOURCES** be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Power connection racket busted" appearing in the 'Economic Times' dated September 11, 1990:

(b) if so, whether any enquiry has been conducted regarding such power connections in Delhi; and

(c) if so, the action taken or proposed to be taken against the persons involved ?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) :** (a) to (c) The said news item relates to the incident of fire which had occurred on the 15th January, 1990 in a jhuggi jhopri Colony named as Sanjay Amar Colony, near Old Railway Bridge, Yamuna Pushta, Delhi.

The enquiry into the matter was carried out by the Delhi Administration. The Inquiry Officer has concluded that the fire had started due to short circuit in a Switch board installed in the Jhuggi occupied by one Shri Abdul Kalam. The Enquiry Officer has also observed that most of the Jhuggies have taken illegal electric connections with the connivance of DESU Staff and possibly the police. No particular DESU employee has been specified in the Inquiry Report for alleged connivance in providing the illegal connections in the said J. J. Colony. The findings of the Inquiry Officer have been referred to the Vigilance Department of DESU.

(c) when these air services are likely to be restored ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) to (c) For commercial and operational reasons, Vayudoot services on the route Bombay Surat-Udaipur-Delhi have been withdrawn. There is no possibility of restoration of these services at the present juncture.

[*Translation*]

#### DEVELOPMENT OF TOURISM IN BIHAR

\*223. SHRI KAMLA MISHRA MADHUKAR : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government have considered exploring the possibilities of development of tourism in East Champaran of Bihar in view of widespread natural beauty and places of historical and tourist importance;

(b) whether the Government have any scheme to provide lodging facilities for tourists at Kesria, Peepra, Areraj, Motihari, Jheel and on the road leading to Nepal;

(c) whether the Government have any proposal to develop Moti Jheel in Motihari, construct a hotel in the Jheel and to provide a motel at Areraj;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) to (e) Development of tourism infrastructure is primary the responsibility of the State Government. However, the Central Government extends financial assistance to State Governments on the basis of specific proposals received from them for development of tourism infrastructure, their merits, availability of funds and inter-se-priority.

#### CONSTRUCTION OF OIL TERMINAL AT PARADIP PORT

\*221. SHRI LOK NATH CHOUDHURY :

DR. KARTIKESWAR PATRA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any proposal before the Government for construction of an oil terminal at Paradip Port; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) and (b) IOC propose to construct a Marketing Terminal at Paradip Port with a tankage of 1 lakh kilo liters at an estimated cost of Rs. 43 crores. Hindustan Petroleum Corporation propose to put up a 40,000 KL tankage at an estimated cost of Rs. 8 60 crores.

#### CLOSURE OF VAYUDOOT SERVICES

\*222. SHRI KASHIRAM RANA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government are aware that Bombay-Surat-Bhavnagar-Bombay and Bombay-Surat-Udaipur-Delhi Vayudoot services have been closed for the last three months;

(c) if so, the reasons therefor; and